

**Note**

COB licences/Industrial Licences/Letters of Intent/Medium Scale registrations for setting up of spinning Mills in the State of Orissa are as follows :

S. No.	Name and location of the Spinning Mill	Licensed capacity
1.	M/s. Industrial Promotion and Investment Corporation of Orissa Ltd. (Delangir).	25000
2.	M/s. Industrial Promotion and Investment Corporation of Orissa Ltd., (Phulbani).	25000
3.	Shri K.C. Sahu Phylbani Coop. Synthetic Spinning Mills Ltd., Phulbani.	25000
4.	M/s. Shree Gopinath Weavers Cooperative Spinning Mills Ltd. (Dalasore).	25000
5.	M/s. Sureswari Textiles (P) Ltd., Kharveli Nagar.	5000
6.	*M/s. Aska Spinning Mills Ltd., Aska (Industrial Development Corporation of Orissa Ltd.)	25228

\*Mills commercial production is expected from March, 1987.

**Sanction of Swatantrata Sainik Samman Pension**

3622. SHRI VIRDHI CHANDER JAIN : Will the Minister of HOME AFFAIRS be pleased to state the State-wise number of applicants from Rajasthan, Gujarat and Uttar Pradesh sanctioned Swatantrata Sainik Samman Pension upto December, 1986 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : 1234, 3505 and 20506 freedom fighters including ex-INA personnel from Rajasthan, Gujarat and Uttar Pradesh respectively have been sanctioned pension (from Central Revenues) upto December, 1986.

**Issue of import replenishment licences**

3623. SHRI V. SOBHANADREESWARA RAO : Will the Minister of COMMERCE be pleased to state the number and value of import replenishment licences granted against export of processed fruit and vegetable products, processed fruit potato-grain food products and soft drink concentrates, separately, during each of the last three years ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKAR) : Licensing statistics are maintained according to main export products (Foods in this case) and not according to sub-products like processed fruit and vegetable products, processed potato-grain food products and soft drink concentrates. Data on export product-wise number of import Replenishment Licences are not maintained. The value of import replenishment licences issued against the export of groups 'Foods' is as under :

Year	Value of import Replenishment Licences issued against the export of export product (Foods) (Rs crores)
1983-84	32.57
1984-85	*62.56
1985-86	60.53
1986-87 (April-December, 1986)	49.04